GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1557 ANSWERED ON:02.12.2014 DEATH OF PRISONERS IN JAIL Chaudhary Shri P.P.;Wanaga Shri Chintaman Navsha

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of prisoners died/killed inside the jails during each of the last three years and the current year, State-wise including Tihar jail;

(b) whether the incidents of fights often take place owing to possession of weapons by the prisoners;

(c) if so, whether the Government is taking any steps to strictly ban the use of weapons, drugs and mobiles in jails;

(d) if so, the details thereof; and

(e) the other steps being taken by the Government to check crimes inside the jails?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): As per the data compiled by the National Crime Records Bureau (NCRB) at the end of 2011, 2012 and 2013, a State/UT wise statement showing number of natural deaths and unnatural deaths of the inmates in various jails of the country are given at Annexure.

(b) to (e): "Prisons" is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, the administration and management of prisons is primarily the responsibility of the State Governments. However, in order to avoid these incidents inside the prisons, the following advisories have been issued by the Union Government to the States/UTs:

(i) Strengthening of Security arrangements in Jails dated 21.9.1998;

(ii) Tightening of security measures in Jails dated 14.8.2006;

(iii) Comprehensive advisory on Prison Administration dated 17.7.2009;

(iv) Smuggling of drugs into prisons dated 25.5.2010;

(v) Use of mobile phone in prisons dated 7.6.2010.

The above advisories are available on the website of the Ministry of Home Affairs at the link-

http://mha.nic.in/sites/upload_files/mha/files/PrisonAdvisories-1011.pdf